

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.1

**Cus. Miscellaneous Application No. 75837 of 2019
And
Cus. Miscellaneous Application (EH) No.75836 of 2019
And
Cus. Appeal No.76268 of 2019**

Arising out of Order-in-Original No.KOL/CUS/COMMISSIONER/PORT/14/2019
dt. 10/05/2019 passed by the Commissioner of Customs (Port), Kolkata.

M/s. Phonex Logistics Pvt. Ltd.
A-1/46/1, Paharpur Road,
Kolkata-700066

Appellant (s)

VERSUS

C. C., (Port), Kolkata
15/1, Strand Road, Kolkata-
700001

Respondent (s)

APPEARANCE :

Shri S. K. Mehta, Advocate for the Appellant
Shri S. K. Naskar, A. C. (A. R.) for the Respondent

CORAM:

HON'BLE MR. P.K.CHOUDHARY, MEMBER (JUDICIAL)

Date of Hearing : 14.06.2019
Order No. MO/75826-75827/2019

PER P. K. CHOUDHARY :

The present Miscellaneous Application has been filed for early hearing of the appeal.

2. In view of the reasons as mentioned in the application and the submissions made by the Ld. Advocate, the early hearing of the appeal is allowed. With Concurrence of both sides, appeal itself is taken up for disposal.

3. Heard both sides.

4. Order reserved.

(Dictated and pronounced in the open court.)

Sd/-

(P. K. Choudhary)

Member (Judicial)

Pooja